

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**  
**STARRED QUESTION NO. \*252**  
ANSWERED ON – 21/12/2021  
**Privatisation of two Public Sector Banks**

\*252. SHRI JAWHAR SIRCAR:

Will the Minister of FINANCE be pleased to state:

- (a) the specific gains from privatisation of two Public Sector Banks, with figures and latest data;
- (b) the methodologies adopted to value the assets and its real estate and other investments; and
- (c) the steps being taken to protect customers' interests, deposits, ongoing Government schemes, employees and rural branches?

**ANSWER**

THE FINANCE MINISTER  
(SMT. NIRMALA SITHARAMAN)

(a) to (c): A statement is laid on the Table of the House.

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**Statement for Rajya Sabha Starred Question no. \*252 for 21<sup>st</sup> December 2021, regarding “Privatisation of two Public Sector Banks” by SHRI JAWHAR SIRCAR, Member of Parliament**

(a) to (c): Government, in the Union Budget for the financial year (FY) 2021-22, announced its intent to take up privatisation of two Public Sector Banks (PSBs) in the year 2021-22 and approval of a policy of strategic disinvestment of Public Sector Enterprises. As per the highlights of the policy the objectives of the policy include enablement of growth of public sector enterprises through infusion of private capital, technology and best practices. Consideration of various issues related to disinvestment is entrusted to the Cabinet Committee designated for this purpose/ Cabinet. Decision by the Cabinet Committee/ Cabinet has not been taken in this regard.

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